GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA STARRED QUESTION NO.211 TO BE ANSWERED ON THE 21ST MARCH, 2023

RECOGNIZED MEDICAL COLLEGES

211 SHRI TIRUCHI SIVA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the medical colleges recognized by the National Medical Commission (NMC) in the country during the last three years, State/UT-wise;
- (b) whether funds were provided by Government to create facilities in colleges that started functioning after obtaining recognition from NMC; and
- (c) the details of the purposes for which the funds were utilized by the colleges?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR MANSUKH MANDAVIYA)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 211* FOR 21ST MARCH, 2023

(a) to (c): The Government has increased number of medical colleges and subsequently increased MBBS seats. There is an increase of 71% in Medical Colleges from 387 before 2014 to 660 as of now. Further, there is an increase of 97% in MBBS seats from 51,348 before 2014 to 101,043 as of now, there is also an increase of 110% in PG seats from 31,185 before 2014 to 65,335 as of now, including, Diplomate of National Board (DNB) / Fellowship of National Board (FNB) PG seats and PG seats in College of Physicians and Surgeons (CPS).

As informed by National Medical Commission (NMC) (erstwhile Medical Commission of India (MCI)), a total of 115 medical colleges have been recognized by the MCI/ NMC under the Indian Medical Council Act, 1956/ National Medical Commission Act, 2019 during the last three years. State/UT-wise details are at Annexure.

The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new Medical Colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college with fund sharing between the Centre and State Governments in the ratio of 90:10 for North eastern and Special Category States and 60:40 for others. Under the Scheme, the envisaged 157 new medical colleges have been approved in three phases, of which 97 medical colleges are functional.

Under the Centrally Sponsored Scheme for Up- Gradation of Central/State Government Medical Colleges for increase of MBBS seats in existing medical colleges support is provided for increase of MBBS seats, which entails one time grant for infrastructure and equipment. Till date, a total of 4677 MBBS seats have been approved for increase in 77 Medical Colleges at a total approved cost of Rs. 5612.25 crore, of which, funds to the tune to Rs. 2679.64 crore have already been released to the State/UT Governments.

Under the Centrally Sponsored Scheme for strengthening and upgradation of State Government medical colleges for starting new PG disciplines and increasing PG seats support is provided for increase of PG seats. Under Phase I of the Scheme, a total of 4058 PG seats have been approved for increase in 72 Government medical colleges at a total cost of Rs. 1498.43 crore, of which, funds to the tune of Rs. 1049.35 crore have already been released to the State /UT Government. Under Phase II of the Scheme, a total of 3858 PG seats have been approved for increase in 60 Government medical colleges at a total cost of Rs.4343.66 crore, of which, funds to the tune of Rs. 950.90 crore have already been released to the State /UT Government.

Under "Upgradation of Government Medical Colleges by construction of Super Specialty Blocks" of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) scheme, a total of 75 projects have been approved, of which 60 projects are complete. Further, establishment of 22 new AIIMS has also been approved under PMSSY and undergraduate courses have started in 19 of these.

Details of Medical Colleges recognized during the last three years

S.No.	State/UT	Medical Colleges recognized		
		2020	2021	2022
1.	Andhra Pradesh	2	5	0
2.	Assam	0	0	0
3.	Andaman & Nicobar	1	0	0
4.	Bihar	2	0	1
5.	Chhattisgarh	2	4	0
6.	Delhi	0	1	1
7.	Gujarat	2	4	0
8.	Haryana	2	3	1
9.	Himachal Pradesh	0	1	0
10.	Karnataka	3	6	3
11.	Kerala	0	3	2
12.	Madhya Pradesh	1	2	0
13.	Maharashtra	3	5	6
14.	Manipur	0	0	1
15.	Odisha	0	1	0
16.	Punjab	0	1	0
17.	Rajasthan	1	4	0
18.	Tamil Nadu	1	4	4
19.	Telangana	0	6	0
20.	Tripura	0	0	1
21.	Uttar Pradesh	6	11	2
22.	Uttarakhand	0	1	0
23.	West Bengal	0	4	1